

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**




CP No. 112/NCLT/AHM/2018

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.03.2019**

Name of the Company: Harsh Dubal & Anr.
V/s.
Water River Corporation Pvt. Ltd. & Ors.

Section of the Companies Act: Section 241-242 of the Companies Act, 2013


S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Yash Janiwala ilb Pranjal Buch	Advocate	Petitioner	
2.	Ms. Humari Chhabra for Thakkar & Patwa	Adv. 	Resp.	

ORDER

The parties are represented through their respective Learned Counsel(s).

On the request of Learned Counsel for the Respondent, the matter is adjourned, in the presence of the Counsel for the petitioner.

List the matter on 30.05.2019.


**MANORAMA KUMARI
MEMBER (JUDICIAL)**

Dated this the 14th day of March, 2019.


**HARIHAR PRAKASH CHATURVEDI
MEMBER (JUDICIAL)**